

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

R.A. No. 244/2016
O.A. No. 1721/2014

New Delhi, this the 6th day of February, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

Romansha Mishra Pandey
W/o Shri R.K. Pandey
R/o Flat No.403, DDA Flats,
Sector E, Pocket II, Vasant Kunj,
New Delhi-110070.

.. Review Applicant

(By Advocate : None)

Versus

1. National Institute of Public Finance & Policy,
18/2, Satsang Vihar Marg,
Special Institutional Area (Near JNU),
New Delhi-110067.

2. Ms. Alka Matta, Secretary
National Institute of Public Finance & Policy,
18/2, Satsang Vihar Marg,
Special Institutional Area (Near JNU),
New Delhi-110067. .. Respondents

ORDER (Oral)

Mr. V. Ajay Kumar, Member(J)

This RA has been filed by the applicant in O.A. No.1721/2014. Though notices were issued to the respondents but the said notices were returned unserved with the remarks that "No such person is available". On 06.12.2016, learned proxy counsel for the applicant sought time to take appropriate steps. However, today, even on the revised call, there is no representation on behalf of the applicant and

no steps for proper service of the notice were also taken by the applicant.

2. In the circumstances, the RA is dismissed for default and non-prosecution. No order as to costs.

(P.K. BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

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